

**GOVERNMENT OF INDIA  
MINISTRY OF HEALTH AND FAMILY WELFARE  
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA  
UNSTARRED QUESTION NO. 1348  
TO BE ANSWERED ON 22<sup>ND</sup> DECEMBER, 2017**

**INDIAN MEDICAL SERVICES CADRE**

**1348. SHRIMATI DARSHANA VIKRAM JARDOSH:**

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the details of steps taken by his Ministry in consultation with Department of Personnel and Training to create a new cadre for medical services like IAS, IPS, IFS, IRS etc. to attract talented and super specialist doctors in Government Services;
- (b) whether Union Government has consulted State Governments in this regard to seek their views; and
- (c) if so, the details thereof along with response of the State Government thereon, State/UT-wise?

**ANSWER  
THE MINISTER OF HEALTH AND FAMILY WELFARE  
(SHRI JAGAT PRAKASH NADDA)**

(a) to (c): Based on the recommendations of the Cadre Review Committee, the Ministry has sought views of all State/UT Governments on the proposal for Creation of All India Medical Services to enable the Ministry to firm up its proposal.

The comments of 03 States, viz Andhra Pradesh, Kerala and Goa and 02 Union Territories, viz Dadra & Nagar Haveli and Andaman & Nicobar Islands have been received so far. While the Government of Andhra Pradesh has requested to come up with a comprehensive proposal incorporating the best practices in other countries for addressing the manpower needs in the two sectors of health services and medical services, the Kerala Government has not supported the proposal. The Government of Goa, Andaman & Nicobar Administration and UT of Dadra & Nagar Haveli have supported the proposal.